The subject was discussed also at Bangalore and it has now been agreed that the official level meeting of the three States should be convened. And we have convened a meeting of the three States' officials on 28th of this month. We have invited Tamil Nadu Government officials also for this meeting and we hope to resolve the crisis.

SHRI H. N. NANJE GOWDA: My apprehension is, all-through the Government of India adopted a policy of 'ad hocism' and yielding to pressure.

I am very well within any knowledge to utter these words. Throughout after independence, wherever there was pressure, they yielded and cleared the projects. Now, Sir, why I am telling this is, the Bhachawat Tribunal award consisted of scheme A and scheme B.

I am putting the question. The subject is like this. I have to tell these things. The Telugu Ganga project is neither in scheme A, nor in scheme B. There projects submitted by the Government of Karnataka which are covered under scheme B. Why is the Government of India so eager to consider Telugu Ganga project, which is not under any scheme, whereas it has not considered the Karnataka projects, which are submitted under scheme B, under the plea... (Interruptions).

SHRI N. V. N. SOMU: There is a drinking water problem in Madras city.

SHRI H. N. NANJE GOWDA: I would like to know categorically from the hon. Minister whether he would consider and clear projects under scheme B submitted by Karnataka.

MR. SPEAKER: Why are you repeating it now? You have already asked it. You have already put the question. Don't repeat it now. Let him answer.

SHRI H. N. NANJE GOWDA: I want to know whether he would clear projects submitted under scheme B by Kainataka and notify the projects under scheme B also.

SHRI B. SHANKARANAND: Sir, may I infrom the hon. Member, through you, that the final award of the Bhachawat Tribunal does not mention about scheme B. If scheme B is to be brought into operation, a river valley authority is to be established. Without that, scheme B cannot be introduced.

SHRIMATI BASAVARAJESWARI: Sir, pending amicable settlement between the three State Governments, whether any amount has been sept spent by the Government of Andhra Pradesh towards this project pending the Bhachawat award and if so, what is the total amount spent? Is there any supervising hody set up to supervise such works as per the Bhachawat Award?

I want to have two answers from the Minister.....

MR. SPEAKER: It is all right, now. He will answer.

SHRI B. SHANKARANAND: Sir, strictly speaking, the question does not arise from the main Question.

SHRIMATI BASAVARAJESWARI: I have asked the total amount spent on this project. I am asking this point. The Minister has to reply.

MR. SPEAKER: He says, it does not concern the main Question. Shri Sarfaraz Ahmad.

# Working of Laia Ram Sarup T.B. Hospital, Mebrauli

\*786 SHRI SARFARAZ AHMAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Lala Ram Sarup T.B Hospital, Mehrauli, established in 1953, is now finding it difficult to run due to shortage of funds as it is faced with heavy liabilitions on account of dues to the local bodies etc.:

- (b) whether it is a fact that services available in the hospital are being allowed to be utilised by the Central Government employees; and
- (c) if so, whether Government propose to give any special financial assistance or take over the hospital in order to run it smoothly and utilise its services for the benefit of the public as well as Government employees?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

## (b) Yes, Sir.

(c) Financial Assistance to Lala Ram Sarup T B. Hospital, Mehrauli is sanctioned annually. During last three years following grants have been sanctioned:

Year	Rs. in lakhs)
1983-84	14.60
1984-85	16.66
1985-86	19.50

There is no proposal at present to take over this Hospital by Central Government.

### [Translation]

SHRI SARFARAZ AHMAD: Mr. Speaker. Sir, from the reply given by the hon. Minister it appears that the condition of this hospital is very pitiable due to shortage of funds. Therefore, I want to know why do the Gowernment not take over this hospital with a view to give better services? Will the Government consider taking over this hospital in the near future so as to give better services to the public?

#### [English]

SHRI S. KRISHNA KUMAR: We have already answered in the main question that there is no such proposal to take over this institution.

This hospital is run by the TB Association of India and it is helped annually by Central Government by grants-in-aid. A proposal to take over the hospital by Delhi Administration was considered in 1983 and rejected. We are willing to increase the annual grants-in-aid to make up the deficit. A Control Board with the participation of the Government of India is there. At the moment, the deficit is only Rs. one lakh a year and the accumulated deficit is only Rs. 5 lakhs. We feel that TB Association can continue to run the hospital and there is no case for taking over the hospital at the

### Suburban Trains on Central Railway Bombay

\*787. SHRI S. G. GHOLAP: Will the Minister of TRANSPORT be pleased to state :

- (a) the number of suburban trains running on Central Railway, Bombay; and
- (b) the total strength of EMU rakes at present there and the number out of them which are under repair?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) Number of suburban trains run on Central Railway are :-

- 913 per day on week days.
- 871 per day on Saturdays.
- 868 per day on Sunday.
- (b) Total number of EMU rakes is 81. The number of rakes under periodical overhaul and special or shed repairs is normally 17.

SHRI S. G. GHOLAP: There are 913 trains daily. Still there is a horrible rush in the trains. So my question is what is the capacity of the trains to carry the passengers and what is the actual number of passengers who travel by the train in peak hours and what is the plan to improve the transport.

SHRI BANSI LAL: I cannot say the exact number of passengers. But for the present, only 913 trains can run. Not more than that for the next two years.